

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.19997 of 2026

Arising Out of PS. Case No.-119 Year-2024 Thana- BENIPATTI District- Madhubani

Harsh Narayan Jha

... .. Petitioner/s

Versus

The State of Bihar & Anr.

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Rajnish Kumar, Advocate.
Mr. Shailendra Kumar Jha, Advocate.
For the Opposite Party/s : Mr.Sharda Kumari, APP.

CORAM: HONOURABLE MR. JUSTICE PURNENDU SINGH
ORAL ORDER

5 31-07-2026 Learned counsel appearing on behalf of the petitioner informs this Court that Special Leave Petition (Criminal) has been filed before the Hon’ble Supreme Court and it has been registered under Diary No. 42030 of 2026 dated 16.07.2026 and it is expected that the same will be notified soon.

2. Considering the aforesaid information brought on record on behalf of the petitioner, let this matter be listed after final adjudication of the SLP before the Hon’ble Supreme Court.

(Purnendu Singh, J)

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